

## Annexure 3

Joister Infoserve Private limited

Date of Commencement of CIRP 21.05.2024

List of Creditors as on 10.07.2024

## LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Deputy Commissioner of State Tax	26.03.2024	101,456,222.00	82,951,981.00	0	0	18,504,241.00	Refer Note 5
2	Office of the Asst. Commissioner of Income Tax, Circle (TDS) - 1(3)	28.06.2024	103,898,704.00	97,927,594.00	0	0	5,971,110.00	Refer Note 6
<b>2</b>	<b>Total</b>		<b>205,354,926.00</b>	<b>180,879,575.00</b>	<b>0</b>	<b>0</b>	<b>24,475,351.00</b>	

1. All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor.
2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision
3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.
5. Amount admitted is based on the Audited Financial Statements of 2022-23 & the disclosure u/s 43B therein and further details / clarifications are pending from the CD and also from the Claimant
6. Amount admitted is as adjudicated by the Field AO and further details / clarifications are pending from the CD.



Garima Diggwal  
Resolution Professional  
Joister Infoserve Private Limited (under CIRP)  
Regn. No. . IBBI/PA-001/IP-P-02018/2020-2021/13158  
AFA No: AA1/13158/02/200623/104922 valid upto 30.06.2025